

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : MUMBAI
3rd, 4th, & 5th FLOOR, JAI CENTRE, 34, P. D'MELLO ROAD,
MASJID BUNDER (E), MUMBAI - 400 009.

CAUSE LIST
CUSTOMS DIVISION BENCH
COURT NO. : 1 ROOM NO. : 504

DATED : 19/01/2018

DAY : Friday
Time : 10:30 Hrs

CORAM:

HON'BLE JUDICIAL MEMBER, MR. ANIL CHOUDHARY
HON'BLE TECHNICAL MEMBER, MR. C. J. MATHEW

SNo.	CASE No.	APPELLANT/RESPONDENT	REPRESENTATIVES	REMARKS
MISC (OTHERS) MATTERS				
1	C/COD/93079/2017	C.C., MUMBAI(AIR CARGO EXPORT) -Vs- SHRI FIROZ USMAN MEMON	DR/IP	
	C/87632/2017			
2	C/COD/93048/2017	MS OM SIDDHIVINAYAKLIFTERS -Vs- C.C., MUMBAI IMPORT - I	C. Subba Reddy & Co. /DR	
	C/87673/2017			
REGULAR MATTERS				
3	C/102/2008	Teracom Ltd. -Vs- CCE GOA	IP/DR	*
4	C/533/2008	. K.S. International -Vs- CC (IMPORT) MUMBAI	IP/DR	*
5	C/534/2008	Kulwant Singh -Vs- CC (IMPORT) MUMBAI	IP/DR	*
6	C/119/2009	Arcil Catalyst India Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	T.Viswanathan /DR	*
7	C/220/2009	Vaz Enterprises -Vs- CC (IMPORT) MUMBAI	Economic Laws Practices /DR	*
8	C/251/2009	The Great Shipping Company Ltd. -Vs- CC (PREV) MUMBAI	IP/DR	*
9	C/624/2009	Jailaxmi Castings & Alloys Pvt. Ltd. -Vs- CC (IMPORT) NHAVASHEVA	Prashant Patankar /DR	*
10	C/659/2009	Pragnesh Jain -Vs- CC (IMPORT) NHAVASHEVA	Economic Laws Practices /DR	*
11	C/898/2009	Kiran M. Choksi -Vs- CC (IMPORT) NHAVASHEVA	Anil Balani /DR	*
12	C/714/2009	Ashok Bhatia -Vs- CC (PREV) MUMBAI	India Law Alliance /DR	*
13	C/807/2009	Degmak Engineering Corporation -Vs- CC (PREV) MUMBAI	Anil Balani /DR	*
14	C/808/2009	Hareshlal Bhatia -Vs- CC (PREV) MUMBAI	Anil Balani /DR	*
15	C/809/2009	Flowfast Engineers (India) -Vs- CC (PREV) MUMBAI	Anil Balani /DR	*

16	C/810/2009	Manoharlal Bhatia -Vs- CC (PREV) MUMBAI	Anil Balani /DR	*
17	C/721/2009	CC (EXPORT) MUMBAI -Vs- Vardhaman Acrylic Ltd.	DR/IP	*
18	C/888/2009	Elder Pharmaceuticals Ltd. -Vs- CC (IMPORT) NHAVASHEVA	Vipin Kumar Jain /DR	*
19	C/919/2009	Omprakash Parasrampuria -Vs- CC (EXPORT PROMOTION) MUMBAI	V. Sridharan, /DR	*
20	C/920/2009	Ratanlal Parasrampuria -Vs- CC (EXPORT PROMOTION) MUMBAI	V. Sridharan, /DR	*
21	C/921/2009	Sanjay Parasrampuria -Vs- CC (EXPORT) MUMBAI	V. Sridharan, /DR	*
22	C/922/2009	Parasrampuria Industries Ltd. -Vs- CC (EXPORT) MUMBAI	V. Sridharan, /DR	*
23	C/1029/2009	Venus Traders -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	*
24	C/1030/2009	Rainbow International -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
25	C/1031/2009	AL-Yaseen Enterprises -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
26	C/1032/2009	Globe International -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	*
27	C/1033/2009	Krishna Export Corporation -Vs- CC (IMPORT) MUMBAI	Anil Balani /DR	*
28	C/1034/2009	Precision Impex -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
29	C/1040/2009	BMC Spinners Pvt. Ltd. -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
30	C/1041/2009	Shivam Traders -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
31	C/1042/2009	Leela Woolen Mills -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
32	C/1043/2009	M. U. Textiles -Vs- CC (IMPORT) MUMBAI	Jerry Lewis /DR	*
33	C/1048/2009	Nishant Infin Pvt. Ltd. -Vs- CC (EXPORT) NHAVASHEVA	V.M.Doiphode /DR	*
34	C/87465/2017	RYAN SEA AIR AGENT, -Vs- CC (GENERAL) MUMBAI	N. D. George /DR	

* **Note:** Cases of the year 2009 and prior to that year shall not be adjourned.

Manas Kumar Sinha,
Assistant Registrar,
CUSTOMS DIVISION BENCH,
CESTAT - Mumbai

